

Central Administrative Tribunal
Principal Bench

O.A. No. 503 of 2001

New Delhi, dated this the 8th January, 2002

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)

S/Shri

1. A.P. Singh,
Jr. Technician (Mech.)
S/o Shri Raghvansh Singh,
R/o D-409-A, Lajpat Nagar,
Sahibabad, Ghaziabad, U.P.
2. Anil Tyagi
3. Imtiyaz Ahmed
4. Jayan A
5. Jaipal Singh
6. Naresh Kumar
7. Sashi Bhushan
8. S.R. Chopra
9. R.P. Sharma
10. Ramashish Prasad
11. Rathindranath Noardar
12. Jai Kishan
13. H.S. Mathur
14. Ved Pal
15. Bhupesh Kumar
16. H.R. Garg
17. Shyam Lal
18. Chaman Lal
19. Kaushal Kishore .. Applicants

(By Advocate: Shri V.S.R. Krishna)

Versus

1. The Secretary,
Ministry of Finance,
Dept. of Economic Affairs,
North Block, New Delhi.

2. The Secretary,
Ministry of Finance,
Dept. of Expenditure,
North Block, New Delhi.

3. The General Manager,
Indian Government Mint,
D-2, Sector 1,
Post Box No. 78,
NOIDA-201301, U.P.

4. Chief Administrative Officer,
Indian Government Mint,
D-2, Sector 1,
Post Box No. 78,
NOIDA-201301, U.P. .. Respondents

(By Advocate: Ms. Harvinder Oberoi)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. It is not denied that applicants' representation (Annexure A-3) has not been disposed of by Respondents as yet.

3. We dispose of this O.A. with a direction to Respondents to dispose of the aforesaid representation by means, ^{7A} a detailed, speaking and reasoned order in accordance with rules and instructions under intimation to applicants within three months from the date of receipt of a copy of this order. No costs.

Lakshmi Swaminathan
(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)

karthik

Adige
(S.R. Adige)
Vice Chairman (A)